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Prices of Disomin and Mcfauamic Acid

1267. SHRI RAJNI RANJAN SAHU: SHRI GOVINDRAM MIRI: PROF. I.G. SANADI:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) when were the ceiling prices of Disomin and Mefanamic Acid formulations fixed:
- (b) whether Daflon and Vensumin based on Disomin are being sold at three times the leader price;
 - (c) if so, the prices charged;
- (d) whether formulators are defying the prices fixed for Cefotexims and Mefanamic Acid formulations and are charging two to three times the prices, if so, the position thereof and action taken:
- (e) whether Govt, has constituted the price implementation committee if so, the Chairman and Members of this committee;
- (f) whether a number of instances of overcharging of prices are known to the committee, if so, the steps and action taken thereon?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI RAM LAKHAN SINGH YADAV): (a) Fixation of prices of formulations is an ongoing process. Diosmine and Mefanamic Acid have come under price control for the first time. The prices of formulations based on Mefanamic Acid have not been fixed under DPCO, 1995 so far. Whereas the ceiling prices for formulations based on Disomin have been fixed and notified in July, 95.

- (b) to (d) The information is being collected and will be laid on the Table of the House.
 - (e) No, Sir.
 - (f) Does not arise.

Increasing prices of Text Books

SHRI **SATYA PRAKASH** MALAVIYA: Will the Minister of **HUMAN** RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that a school text book that cost not more than Rs. 15/- till a year ago suddenly costs Rs. 45/- and it is getting dearer;
- (b) whether it is also a fact that a reference book which could be purchased on the prices till January this year now costs more than double that prices; and
- (c) if so, the reasons for sharp increase in the prices of school text books and whether Government will take any immediate/affective steps to bring down the prices of school text books?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE (DEPTT. DEVELOPMENT OF EDUCATION) (DR. KRUPASINDHU BHOI): (a) to (c) The textbooks being used in various schools (from primary to senior secondary stage) are generally produced by the State Text books boards as well as private publishers. The Central Government docs not exercise any direct control with regard to prices of the textbooks. However, National Council of Educational Research and (NCERT), an Training autonomous organisation under the Ministry of Human Resource Development, develops syllabi and publishes textbooks for use in the schools affiliated to the Central Board of Secondary Education (CBSE). NCERT prices these books on *no-profit no-loss' basis, which depend upon the input costs i.e. paper and printing. Cost escalation of these inputs adversely affects the prices of the textbooks.

As per the information given by the NCERT, the increase in the price of school textbooks may be due to increase in price of printing paper of text and cover, low print order of some of the textbooks, increase in printing and

binding charges. The price of printing paper itself is stated to have increased on account of rise in the cost of coal, power, caustic soda, imported pulp and other raw materials. There is no statutory control over price of paper. Prices are determined by market forces. However, Government is keeping watch .over the situation for safeguarding the interests of students.

Assistance for Establishment of Demonstration-Cum-Training Centres

1269. MISS SAROJ KHAPARDE: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government have provided Central Financial assistance to Maharashtra for establishment of Demonstration-cum-Training Centres in the State for training of farmers in improved methods of fish and shrimp farming;
- (b) if so, the details thereof for the last three years, year-wise;
- (c) the number of such centres established in the State during the said period and the number likely to be established during the remaining period of the Eighth Five Year Plan': and
- (d) whether any improvement has been noticed in the production of fish and shrimp in the State during the said period; if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) Yes, Sir.

(b) and (c) For training of farmers in improved methods of shrimp forming, Government of Maharashtra has been sanctioned a sum of Rs. 5 lakhs for establishing one demonstration cum-training centre at Badapokharan/ Asangaon in Thane district during 1991-92 under the Centrally Sponsored Scheme "Integrated Brackish Water Fish Farm Development".

Under another Centrally Sponsored Scheme "Fresh Water Aquaculture", one training centre for training of farmers in fish farming has been sanctioned during 1994-95 at Navguan Khteri, Nagpur, with a one time central grant-in-aid of Rs. 5 lakhs. A sum of Rs. 4 lakhs has so far been released during 1994-95 for this purpose.

There is no proposal to establish more such training centres during the remaining period of 8th Five Year Plan.

(d) The production of fish and shrimp in Maharashtra during the last 3 years is as stated below:—

(in 000 tonnes)

Year	Production of fish	Production of Shrimp
1992-93	349.44	115.3
1993-94	329.52	104.1
1994-95	340.88	106.0

प्राकृतिक आपदाओं से हुआ नुकसान

1270. श्री रामजीलाल: क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:

- (क) चालू वर्ष के दौरान राज्य-वार और विशेषक हरियाणा में तूफान,वर्षा,बाढ़ और अन्य आपदायों से कितना नुकसान हुआ हैं;
- (ख) इस संबंध में राज्यों द्वारा रखी गयी मांगों का ब्यौरा क्या हैं;और
- (ग) सरकार द्वारा उनकी मांग को समय रूप से अब तक पूरा न किये जाने के क्या कारण हैं?

कृषि मंत्रालय में राज्य मंत्री (श्री अरविंद नेताम): (क) और (ख) चालू वर्ष के दौरान प्राकृतिक आपदाओं के कारण विभिन्न राज्यों में हुए नुकसान और अतिरिक्त सहायता के लिए प्राप्त हुये अनुरोधों को दर्शाता हुआ एक विवरण संलग्न हैं। (नीचे देखिए)

(ग) विद्यमान योजना के अन्तर्गत,प्राकृतिक आपदाओं के समय राज्य सरकारों से आपदा राहत अक्षयनिधि से राहत और पुनर्वास उपाय शुरू करने की अपेक्षा की जाती हैं। चालू वर्ष के दौरान सभी राज्य सरकारों को आपदा राहत निधि के केन्द्रीय अंश की तीन किस्तें निर्मुक्त की जा चुकी हैं। प्राकृतिक आपदाओं से प्रभावित कुछ राज्यों को चौथी किस्त भी अग्रिम रूप से निर्मुक्त की जा चुकी हैं। राष्ट्रीय आपदा राहत निधि से